

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1147
ANSWERED ON:23.11.2007
REHABILITATION OF CHILDREN LIVING ON FOOTPATHS
Ahir Shri Hansraj Gangaram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government is aware of any report of United Nations Organisation on the subject "Enhancing Urban Safety and Security Global report on Human Settlement" about the children living on the footpath in a large number in big metro cities and small cities of the country; and

(b) if so, the reaction of the Government thereto along with the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) Yes, Sir. However, the report of United Nations Organisation on the subject "Enhancing Urban Safety and Security Global report on Human Settlement" is mainly on

- (i) urban safety and security : crime and violence;
- (ii) security of tenure and protection against forced eviction; and
- (iii) natural and human-made disasters.

The Ministry of Women and Child Development is implementing a scheme namely 'An Integrated Programme for Street Children' exclusively for the welfare of street children. The target group of the scheme is street children particularly those without homes and family ties and children especially vulnerable to abuse and exploitation such as children of sex workers and children of pavement dwellers.

This Ministry has recently formulated a new centrally sponsored scheme namely "Integrated Child Protection Scheme (ICPS)" for implementation during the 11th Plan Period under which there is provision for setting up of 'Transitional Shelter Homes' in urban and semi-urban areas for such children. The objective is to provide shelter, nutrition, health care, education, vocational training, etc. and also protection from abuse and neglected life on the street.